

475 *Forest (conservation)
Amend. Bill*

APRIL 26, 1990

by Shri Haribhau 476
Shankar Mahale

PROF. K.V. THOMAS: I introduce the
Bill.

SHRI HARISH RAWAT: I introduce the
Bill.

13.35 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 171)

[English]

SHRI Y.S. RAJASEKHAR REDDY
(Cuddapah): I beg to move for leave to
introduce a Bill further to amend the Consti-
tution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a
Bill further to amend the Constitution of
India."

The motion was adopted

SHRI Y.S. RAJASEKHAR REDDY: I
introduce the Bill.

15.36 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new Article 15A etc.)

SHRI HARISH RAWAT (Almora): I beg
to move for leave to introduce a Bill further to
amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a
Bill further to amend the Constitution of
India."

The motion was adopted

15.37 hrs.

FOREST (CONSERVATION) AMEND-
MENT BILL

(Amendment of Section 2, etc.)

—*CONTD.*

[English]

MR. CHAIRMAN: Before further dis-
cussion on the Forest (Conservation) Amend-
ment Bill, 1990 moved by Shri Haribhau
Shankar Mahale is resumed, I would like to
mention that 2 hours and 26 minutes have
already been taken out of 2 hours and 30
minutes allotted by the House for its discus-
sion. The House has now to extend the time
for further discussion on the Bill.

Is it the pleasure of the House that the
time for this Bill be further extended by one
hour?

SHRI RAM NAIK (Bombay North): Sir,
before you put it to the vote of the House, I
would like to clarify one point. We are allot-
ting a certain prescribed time for each Bill. In
this case, two and half hours were allotted
and two hours and 26 minutes are over. Only
four minutes are remaining. Subsequently,
there are three Bills in today's agenda, and
for each Bill, two hours are allotted. We will
close this particular Business at 6 PM. All
these three Bills have come through the
ballot. If all the Bills are to be taken for
discussion, it will take six hours and the work
will not be over. My Bill has secured the third
place in the ballot. Since my Bill has got the
third place, so much time is not available for
it to be discussed. Yet, the BAC has allotted
the time like this. I want to know as to
whether or not this ballot will hold good next